

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
TA (Co. Act.)- 09(PB)/2024

IN THE MATTER OF:

K R Sengottuvelu

.... Petitioner

v.

K.S Sachin

.... Respondent

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 05.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Kartik Malhotra

For the Respondent :

ORDER

Issue notice of this application to all the Respondent(s) by all modes,
returnable by **03.05.2024**.

List the matter on **03.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

05.04.2024
Lalit